

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) The relevant Article of the Treaty of Cession of the French Establishments of Pondicherry, Karikal, Mahe and Yanam reads as follows: "These Establishments will keep the benefit of the special administrative status which was in force prior to the 1st November 1954. Any constitutional changes in this status which may be made subsequently shall be made after ascertaining the wishes of the people."

Socio-economic study on atrocities on Harijans

224. SHRI VENIGALLA SATYANARAYANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are conducting any socio-economic study regarding the atrocities committed against Harijans in order to minimise conflict and social tension in the rural areas of the country; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) A study on atrocities on Harijans (1974—June 1977) was conducted by the Ministry of Home Affairs in 1977. This study is being further up-dated by the Ministry.

The study, by and large, analyses the atrocities on Harijans and their causes. According to the study, the causes leading to incidents of atrocities can be divided into two categories, viz., (a) economic factors like land disputes, forcible harvesting, wage disputes, bonded labour, indebtedness etc. and (b) social factors like discriminatory practices.

Proposal for nationalisations of steel and aluminium industry in the country

225. SHRI BIPINPAL DAS:

SHRIMATI HAMIDA HABI-BULLAH:

SHRI SAWAISINGH SISODIA:

SHRI GHOUSE MOHIUDDIN SHEIKH:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to nationalise steel aluminium and automobile industries in the country; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) The statement on Industrial Policy presented to Parliament in December 1977, had, *inter alia*, clarified the role of public sector in the national economy. It was clarified that there will be an expanding role for the public sector in several fields. Not only will it be the producer of important and strategic goods of basic industry but it will also be used effectively as a stabilising force for maintaining essential supplies for the consumer. The public sector will be charged with the responsibility of encouraging the development of a wide range of ancillary industries and contribute to the growth of decentralised production by making available its expertise in technology and management to small scale and cottage industries sectors.

The programme of gradual widening of the scope of public ownership is constantly under review of the Government with a view to identifying fields which could be developed under public ownership.

Cases of kidnapping in Delhi

226. SHRI DEVENDRA NATH DWIVEDI:

SHRI PRANAB MUKHERJEE:
SHRIMATI AMBIKA SONI:
SHRI VITHAL GADGIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of kidnapping reported in Delhi in the months from November 1978 to January 1979; and

(b) what steps Government have taken to recover the victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b) Out of 140 cases of kidnapping reported in Delhi, during the period from 1-11-1978 to 31-1-1979, as many as 96 persons have so far been recovered. Efforts are continuing to recover the remaining persons.

National Development Council

227. SHRI DEVENDRA NATH DWIVEDI:

SHRIMATI AMBIKA SONI;
SHRI VITHAL GADGIL;
SHRI K. C. PANT;
SHRIMATI MARGARET ALVA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a meeting of a Committee of the National Development Council was held recently; and

(b) if so, what are the broad features of the deliberations held at the meeting?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR REHMAN): (a) and (b) Yes, Sir. The Committee of the National Development Council on Centre-State Fiscal relations had a meeting in January, 1979. The Committee considered (i) estimate of aggregate Plan resources for the Five Year Plan 1978-83, (ii) alternative formulae for inter-State distribution of Central Plan assistance and (iii) the future scope of Centrally sponsored schemes.

Take over of cement supply

228. SHRI VIREN J. SHAH: Will the Minister of INDUSTRY be pleased to state:

(a) what is the impact of the take-over of cement supply by some States; and

(b) what is the difference between black market price and regulated supply prices of cement?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) The State Governments, which have introduced the scheme of public distribution of cement, have generally expressed satisfaction over the working of the system.

(b) Government have no information about the black market price of cement. The f.o.r. destination price of cement is fixed by the Central Government under the Cement Control Order, 1967. However, the retail price of cement is fixed by the State Government concerned. Again, while the allocation of cement to various States is made by the Cement Controller, the retail distribution of cement is regulated by the State Governments. A number of States have introduced the scheme of Public Distribution of Cement and in most of the States cement is sold by permit system. There may be some unsocial elements indulging in black marketing due to shortage of cement in the country. The State Governments have been delegated powers to deal with them under the Essential Commodities Act.

Collaboration with West German firms

229. SHRI KALYAN ROY: Will the Minister of INDUSTRY be pleased to refer to the reply to Unstarred Question 1284 given in the Rajya Sabha on the 3rd August, 1973 and state:

(a) what is the number out of 25 applications for collaboration with West German firms which were pending as on 28th July, 1978 which have been approved along with the details thereof together with the names of multi-national firms and the Indian collaborators and what is the amount and percentage of investment involved;

(b) what is the number of fresh applications received from the West German firms from the middle of July, 1977 to the end of January, 1979 along with the details thereof; and

(c) what is the number out of them which have been approved along with